

(b) Legal action for recovery of dues is being taken under sections 45B and 75(2) of the Employees' State Insurance Act, 1948. The defaulting employers have also been prosecuted under section 85 of the Act in case of persistent default.

(c) One employer in the State of Bihar was arrested for non-payment of Employees' State Insurance Contributions.

(d) Does not arise.

Plans for Increasing the Capacity of Gujarat Ports

347. PROF. RAMLAL PARIKH : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) what percentage of the total trade traffic handled by the intermediate and minor ports in the country was handled by such ports in Gujarat during each of the last three years;

(b) what are the plans for modernization and for increasing the capacity of the ports in Gujarat;

(c) what will be the quantum of Central Assistance during the 5th Five Year Plan period for this purpose;

(d) what was the Central assistance given during the last three years; and

(e) what was the foreign exchange allocation for this purpose during the last three years and what is the allocation for the remaining period of the 5th Five Year Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI) : (a) Information for the last three years ending 1974-75 is as follows :

1972-73	1973-74	1974-75
40%	34.50%	39.40%

(b) and (c) The State Government who are mainly responsible for the development of Intermediate and minor ports have reported that there is a provision of Rs. 500 lakhs in their Fifth Plan for the development of minor ports. In addition to this, Rs. 488.63 lakhs towards Central assistance has been provided in the draft 5th Plan under Centrally Sponsored Schemes for the development of Porbander Port.

(d) Central Assistance for the development of the minor port of Porbander in Gujarat was as follows :

(Rs. in lakhs)		
1973-74	1974-75	1975-76
18.00	56.67	145.00

(e) The State Government have reported that no foreign exchange has been obtained during the last 3 years for the development of minor ports in the State Plan Sector. However, they have proposed Rs. 100 lakhs in their Fifth Plan for this purpose.

STD Linking of Bangalore with District Headquarters in Karnataka

348. SHRI MAQSOOD ALI KHAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) what is the number of district headquarters in Karnataka which are at present connected with Bangalore by the STD system; and

(b) what are the names of the district headquarters in that State which are proposed to be so connected with Bangalore during the current financial year ?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA) : (a) Following district headquarters in Karnataka are connected by S.T.D. to Bangalore :

1. Dharwar
2. Shimoga
3. Tumkur

(b) A plan is being drawn up for progressively connecting the district headquarters to State Capital, taking into account the availability of equipment and medium. No District Headquarter in Karnataka is included in current year's plan for connection by S.T.D. with Bangalore.

Copper ore deposits in Bihar

349. SHRI JANARDHANA REDDY : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is a fact that deposits of Copper ore have recently been located in Palamau District of Bihar; and

(b) if so, what action Government have taken to ascertain the possibility of commercial exploitation of these deposits ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) No significant deposits of Copper have yet been established in Palamau District.

(b) Does not arise.

बेरोजगार प्रशिक्षण अध्यापकों का सेवानियोजन

350. श्री देवराव पाटील : क्या श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय देश के प्रत्येक राज्य में कितने-कितने प्रशिक्षित अध्यापक बेरोजगार हैं ; और

(ख) उन्हें रोजगार दिलाने के लिये क्या प्रयत्न किये जा रहे हैं ?

†[Employment of unemployed trained teachers]

350. SHRI DEORAO PATIL : Will the Minister of LABOUR be pleased to state :

(a) the State-wise number of unemployed trained teachers in the country at present; and

(b) the efforts that are being made for providing employment to them ?]

श्रम मन्त्रालय में उपमन्त्री (श्री बालगोविंद वर्मा) : (क) उपलब्ध सूचना जो संलग्न विवरण में दी गयी है रोजगार कार्यालयों के चालू रजिस्टर में प्रशिक्षित अध्यापकों (जो सभी अनिवार्यतः बेरोजगार नहीं हैं) की संख्या के सवध में है।

(ख) प्रशिक्षित अध्यापकों के लिये रोजगार अवसरों की व्यवस्था विभिन्न राज्यों/संघशासित क्षेत्रों की राज्य योजनाओं में सम्मिलित शिक्षा सुविधाओं के विस्तार कार्यक्रम के माध्यम से की जायगी। बेहतर उपयोग के लिये अध्यापकों की प्रशिक्षण सुविधाओं की व्यवस्था राज्यों में अध्यापकों की आवश्यकतानुसार यथासंभव सीमा तक की जा रही है।

विवरण

राज्य/ 31-12-1975 को रोजगार संघशासित कार्यालयों के चालू रजिस्टर में क्षेत्र दर्ज प्रशिक्षित अध्यापकों की संख्या

राज्य

1. आंध्र प्रदेश	11,043
2. असम	678
3. बिहार	13,248
4. गुजरात	10,109
5. हरियाणा	13,708
6. हिमाचल प्रदेश	2,962
7. जम्मू और कश्मीर	151
8. कर्नाटक	8,489
9. केरल	14,534
10. मध्य प्रदेश	5,990
11. महाराष्ट्र	10,342
12. मणिपुर	47
13. मेघालय	43
14. नागालैंड*	..
15. उड़ीसा	4,221
16. पंजाब	19,161
17. राजस्थान	8,939
18. सिक्किम†	..
19. तमिलनाडु	39,929
20. त्रिपुरा	83
21. उत्तर प्रदेश	27,743
22. पश्चिमी बंगाल	5,120

संघ शासित क्षेत्र

1. अण्डमान और निकोबार द्वीप समूह†..	..
2. अरुणाचल प्रदेश†	..
3. चंडीगढ़	1,787
4. दादर और नागर हवेली†	..
5. दिल्ली	24,093
6. गोवा, दमन और दीव	477
7. लक्षद्वीप	..
8. मिजोरम	..
9. पांडिचेरी	799

अखिल भारतीय योग 2,23,696